

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).7 0 5 8 / 2 0 0 4

(From the judgement and order dated 0 5 / 1 1 / 2 0 0 3 in F A F O No. 6 1 8 / 2 0 0 3 of
The HIGH C O U R T O F U . P A T L U C K N O W)

NAT I O N A L I N S U R A N C E C O . L T D Petitioner(s)

V E R S U S

P R E M A D E V I & O R S Respondent(s)
(With appln(s) for exemption from filing O.T. and prayer for interim relief

Date: 0 8 / 0 1 / 2 0 0 8 This Petition was called on for hearing today.

C O R A M :

HON' B L E Dr. J U S T I C E A R I J I T P A S A Y A T
HON' B L E MR. J U S T I C E P . S A T H A S I V A M

For Petitioner(s) Mr. Atul Nanda, adv.
Ms. Ra meeza Hakeem, adv.
Mr. Rajesh Ku m a r , adv.
Mr. Sandeep Baj aj, adv.
Mr. P.N. Pu ri, Adv.

For Respondent(s) Mr. A.K.De, adv.
Mr. V . P . T r i p a t h i , Adv.
Mr. Goodwill Indeevar, Adv.

Mrs. K . Sarad a Devi , Adv

Mr. Shail Ku m a r Dwivedi , Adv

UPON hearing counsel the Court made the following
O R D E R
Arguments heard.
Judgment reserved.

(Shashi Sareen)
Court Master

(Vijay Aggarwal)
Court Master

List of Books referred:

- 2 0 0 3 (2) SCC 2 2 3
- 2 0 0 4 (8) SCC 6 6 7
- 2 0 0 5 (12) SCC 2 4 3
- 2 0 0 7 3Scale 3 9 7